

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**  
**COURT-VI**

Item No. 108  
IB-654/ND/2021

**IN THE MATTER OF:**

**M/s. Sital Leasing and Finance Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Reliable Finance Corpn Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IBC, 2016**

**Order delivered on 06.02.2024**  
**(Hearing through VC & Physical Mode)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor :**

**For the Liquidator**

:Mr. Mohd Ishar (Proxy Council),  
along with Mr. Ashish Gupta  
appearing for the Liquidator in IA No.  
495

**For the Respondent/Corporate Debtor :**

**ORDER**

**IA/495/2024**

The 5<sup>th</sup> quarterly Progress Report for the period from 1.10.2023 to 31.12.2023 is taken on record.

IA is **disposed off**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Bachu Venkat Balaram Das)**  
**Member (J)**